

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Nitika Acharya EC : 36581093	PA in the Appellate Tribunal, MCD, Tis Hazari Courts, Delhi. (In diverted capacity)	PA in the court of Sh. Pitamber Dutt, District Judge (Commercial Court)-01, East District, Karkardooma Courts, Delhi.
2.	Sh. Sunil Dutt Sharma EC : 13709	PA to Sh. Abhilash Malhotra, an Officer of DHJS, previously attached with the O/o Pr. District & Sessions Judge (HQ), Delhi.	PA in the Appellate Tribunal, MCD, Tis Hazari Courts, Delhi. (For a period of one year or till further orders, whichever is earlier) (in diverted capacity)
3.	Ms. Meenakshi Suneja EC: 3496	PA in the court of Sh. Ramesh Kumar-II, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.	PA in the court of Ms. Ruby Alka Gupta, District Judge (Commercial Court)-02, East District, Karkardooma Courts, Delhi.
4.	Sh. Prabhakar Mahouriya EC : 72316872	PA in the court of Sh. Gaurav, District Judge-01, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Sh. Ramesh Kumar-II, ASJ-01 (POCSO), East District, Karkardooma Courts, Delhi.
5.	Sh. Ankit Kumar EC : 70068289	PA in the court of Sh. Pitamber Dutt, District Judge (Commercial Court)- 01, East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Gaurav, District Judge-01, Shahdara District, Karkardooma Courts, Delhi.
6.	Mohd. Furkan EC: 3406	PA in the court of Ms. Shagun Sharma, District Judge- 12 , Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Neera Bharhoke, District Judge (Commercial Court)-06, South- East District, Saket Courts, New Delhi.
7.	Sh. Jai Kumar EC : 38397957	PA in the court of Dr. Surender Mohit Singh, PO, Labour Court-08, Rouse Avenue Court Complex, New Delhi.	PA in the court of Sh. Vinay Singhal, District Judge-09, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Sapna Subnani EC : 3331	Sr. PA in the court of Sh. Vinay Singhal, District Judge-09, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Ms. Shagun Sharma, District Judge- 12, Central District, Tis Hazari Courts, Delhi.

9.	Sh. Deepak Sharma EC :- 79865800	PA in the court of Sh. Hem Singh, District Judge-01 , East District, Karkardooma Courts, Delhi.	PA in the court of Dr. Surender Mohit Singh, PO, Labour Court-08, Rouse Avenue Court Complex, New Delhi.
10.	Ms. Rani Kumari EC : 47547804	PA in the court of Sh. Rajinder Singh, ASJ (SC-RC)-02, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Ajay Narwal, Judicial Magistrate First Class-02, North District, Rohini Courts, Delhi.
11.	Sh. Mahendra EC : 60381600	PA in the court of Sh. Ajay Narwal, Judicial Magistrate First Class -02, North District, Rohini Courts, Delhi.	PA in the court of Sh. Hem Singh, District Judge-01 , East District, Karkardooma Courts, Delhi.
12.	Sh. Azad Kumar EC : 50427986	PA in the court of Ms Reetika Jain, Judicial Magistrate First Class (Mahila Court)-03, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
13.	Ms. Pooja Aharwar Sinha EC : 23287636	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms Reetika Jain, Judicial Magistrate First Class (Mahila Court)-03, Central District, Tis Hazari Courts, Delhi.
14.	Sh. Rohit Mishra EC : 10515239	Sr.PA in the court of Ms. Ruby Alka Gupta, District Judge (Commercial Court)-02, East District, Karkardooma Courts, Delhi.	Sr. PA in the court of Ms. Surabhi Sharma Vats, ASJ-04, Shahdara District, Karkardooma Courts, Delhi.
15.	Sh. Sunil Kumar Pandey EC : 51404759	Sr. PA in the court of Ms. Surabhi Sharma Vats, ASJ-04, Shahdara District, Karkardooma Courts, Delhi.	Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
16.	Sh. Rakesh Kumar Verma EC : 89857918	PA in the court of Ms. Goma Dabas Gupta, District Judge-06, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Sudhanshu Kaushik ,Spl. Judge (PC Act) (CBI)-11, Rouse Avenue Court Complex, New Delhi .
17.	Ms. Dheeraj Narula EC: 3451	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Goma Dabas Gupta, District Judge-06, West District, Tis Hazari Courts, Delhi.
18.	Ms. Sushma Kumari EC : 3307/11891821	PA in the court of Ms. Swati Sharma, SCJ-cum-RC, South-East District, Saket Courts, Delhi.	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
19.	Sh. Santosh Kumar Chandola EC : 3115	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.	PA in the court of Ms. Swati Sharma, SCJ-cum-RC, South-East District, Saket Courts, Delhi.
20.	Sh. Kapil Gera EC : 3453	PA in the court of Sh. Sudhanshu Kaushik, Spl. Judge (PC Act) (CBI)-11, Rouse Avenue Court Complex, New Delhi .	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.

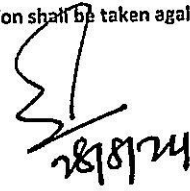
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21.	Ms. Preeti Negi EC : 52411019	PA in the Office Pool, North-West District, Rohini Courts, Delhi.	PA in the court of Sh. Rajinder Singh, ASJ (SC-RC)-02, West District, Tis Hazari Courts, Delhi.
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Note:-

1. The above- mentioned Sr. Personal Assistants/ Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



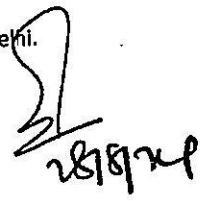
(SANJAY GARG - I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 48735-48865 /Admn-I/P & T/HQs/2024

Dated, Delhi the 28 AUG 2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, West/East/Shahdara/North/North-West/South-East, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. The Appellate Tribunal, MCD, Tis Hazari Courts, Delhi.
4. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ West/East/Shahdara/North/North-West/South-East, Delhi/New Delhi.
5. The Officers and Officials concerned.
6. The Personal Office of the undersigned.
7. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charge, Administration Branch, Central/ West/East/Shahdara/North/North-West/South-East, Delhi/New Delhi.
8. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
11. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.



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